

**Telecom Regulatory Authority of India
Government of India**

OPEN HOUSE DISCUSSION

Telecom Regulatory Authority of India (TRAI) shall hold an Open House Discussion (OHD) on the following subject at the date and time given below. Considering the situation arising due to spread of Covid-19 pandemic in the country and further considering the guidelines issued by the Government of India on social distancing and not allowing gathering of people, it is decided to conduct the OHD online.

Subject	Date	Time
Consultation on “Draft Telecommunication Tariff (Sixty-Fifth Amendment) Order, 2020”	06.05.2020 (Wednesday)	Conference: 11:00 AM Online Registration can be done on TRAI website: https://traigov.in

Interested stakeholders/industry representatives are invited to participate in the OHD. All the participants are required to register themselves on the OHD notification page for participation in OHD. Upon successful registration the details to participate in online OHD shall be shared through email.

The Draft Telecommunication Tariff (Sixty-Fifth Amendment) Order, 2020, comments and counter-comments on the subject are available at URL: <https://traigov.in/draft-telecommunication-tariff-sixty-fifth-amendment-order-2020>

For any clarification/information, please contact Shri Kaushal Kishore, Advisor (F&EA) at Tel. No.: +91 11 23230752 and email: advfeal@traigov.in